

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 99 OF 2015

Dated: 6th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Power Grid Corp. of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Pradeep Mishra & Suraj Singh for R-3 to 5
Mr. R.B. Sharma for R-13.

ORDER

Learned counsel appearing for the Respondent Nos. 3 to 5 prays for and is granted two weeks time to file counter affidavit/reply after serving copy on the other side. Thereafter, rejoinder if any, be filed within a week after serving copy on the other side.

Post this Appeal for hearing on **23rd November, 2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk